

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5191
ANSWERED ON:24.04.2015
TRAUMA CENTRES ON HIGHWAYS
Bhuria Shri Dileep Singh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has asked the States to establish trauma centres along the accident- prone National Highways (NHs) in the country for immediately attending to road accidents victims and if so, the details thereof;
- (b) whether certain States have set up such centres and if so, the details thereof; and
- (c) the other steps taken/being taken by the Government to ensure that such centres are set up by all the States on the National Highways passing through them?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) to (c):The Ministry of Health and Family Welfare in the 11th Five Year Plan (FYP) initiated a scheme titled "Capacity Building for developing trauma care facilities in Govt. Hospitals on National Highways" which is continued in the 12th FYP. The overall objective of the scheme is to bring down preventable deaths because of road accidents to 10 per cent by developing a pan-India trauma care network in which no trauma victim has to be transported for more than 50 Km and a designated trauma center is available at every 100 km on the National Highways.

In the 11 FYP, a total of 140 trauma care facilities were sanctioned under the scheme and Pradhan Mantri Swasthya Suraksha Yojana (PMSSY) along the Golden Quadrilateral Corridor (5846 Kms) & North - South, East-West Corridor- (7716 Kms). So far 39 trauma care facilities have become functional as per details given in Annex.

During the 12th FYP, 30 new trauma care facilities have been sanctioned in 15 States and Union.